

The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (amendment of articles 124, 148, 319 and 324 and insertion of new articles 220A and 309A)

SHRI A.D. SINGH: Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The Constitution (Amendment) Bill, 2024 (substitution of article 3). Shri Tiruchi Siva; not present. Now, the Right to Universal Basic Income Bill, 2024.

SOME HON. MEMBERS: Siva*ji* has come in.

MR. DEPUTY CHAIRMAN: We will take it up later. The Right to Universal Basic Income Bill, 2024.

The Right to Universal Basic Income Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for universal basic income to all citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (substitution of article 3)

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.